

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION No. 202
TO BE ANSWERED ON 04.02.2019**

Removal of Vice Chancellor

202. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received any memorandum from various quarters including from public representatives for removal of the Vice Chancellor of Jawaharlal Nehru University, Delhi; and
- (b) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) and (b) Yes, Madam. Representations from public representatives have been received with some complaints against the Vice Chancellor of Jawaharlal Nehru University (JNU). The Jawaharlal Nehru University is a statutory autonomous organization established under an Act of the Parliament and governed by the JNU Act, 1966 and the Statutes and the Ordinances made thereunder. All administrative and academic decisions are taken by the University with the approval of its statutory bodies, such as Executive Council, Academic Council and Court. The matter was taken up with the University which has denied allegations made against the Vice Chancellor.
